

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS)
8TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,
NEW DELHI - 110002

No.F. 1/44/2024-Judl./Suptlaw/ 1316-1320

Dated 04/07/2024

NOTIFICATION

No.F. 1/44/2024-Judl./Suptlaw/ .- In exercise of the powers conferred by sub-section (1) of Section 9 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Lt. Governor of the National Capital Territory of Delhi on the recommendation of High Court of Delhi, hereby establish the following magisterial Courts for the respective Judicial Districts of the National Capital Territory of Delhi, with effect from 01.07.2024, namely:

S.No.	Name of the District	Designation of Court to be established	Number of Courts	Remarks
1.	Central	Chief Judicial Magistrate	01	Earlier known as Chief Metropolitan Magistrate
		Additional Chief Judicial Magistrate -01	02	Earlier known as Additional Chief Metropolitan Magistrate -01
		Additional Chief Judicial Magistrate -02		Earlier known as Additional Chief Metropolitan Magistrate -02
		Additional Chief Judicial Magistrate (Special Acts)	01	Earlier known as Additional Chief Metropolitan Magistrate (Special Acts)
		Judicial Magistrate First Class (Virtual Traffic Court)-01	03	Earlier known as Metropolitan Magistrate (Virtual Traffic Court)-01
		Judicial Magistrate First Class (Virtual Traffic Court)-02		Earlier known as Metropolitan Magistrate (Virtual Traffic Court)-02
		Judicial Magistrate First Class (Virtual Traffic Court)-03		Earlier known as Metropolitan Magistrate (Virtual Traffic Court)-03
		Judicial Magistrate First Class -01	09	Earlier known as Metropolitan Magistrate -01
		Judicial Magistrate First Class -02		Earlier known as Metropolitan Magistrate -02

	Judicial Magistrate First Class -03		Earlier known as Metropolitan Magistrate -03
	Judicial Magistrate First Class -04		Earlier known as Metropolitan Magistrate -04
	Judicial Magistrate First Class -05		Earlier known as Metropolitan Magistrate -05
	Judicial Magistrate First Class -06		Earlier known as Metropolitan Magistrate -06
	Judicial Magistrate First Class -07		Earlier known as Metropolitan Magistrate -07
	Judicial Magistrate First Class -08		Earlier known as Metropolitan Magistrate -08
	Judicial Magistrate First Class -09		Earlier known as Metropolitan Magistrate -09
	Judicial Magistrate First Class (Mahila Court) -01	04	Earlier known as Metropolitan Magistrate (Mahila Court)- 01
	Judicial Magistrate First Class (Mahila Court) -02		Earlier known as Metropolitan Magistrate (Mahila Court) -02
	Judicial Magistrate First Class (Mahila Court) -03		Earlier known as Metropolitan Magistrate (Mahila Court) -03
	Judicial Magistrate First Class (Mahila Court) -04.		Earlier known as Metropolitan Magistrate (Mahila Court) -04
	Judicial Magistrate First Class (NI Act) -01	06	Earlier known as Metropolitan Magistrate (NI Act) -01
	Judicial Magistrate First Class (NI Act) -02		Earlier known as Metropolitan Magistrate (NI Act) -02
	Judicial Magistrate First Class (NI Act) -03		Earlier known as Metropolitan Magistrate (NI Act) -03
	Judicial Magistrate First Class (NI Act) -04		Earlier known as Metropolitan Magistrate (NI Act) -04
	Judicial Magistrate First Class (NI Act) -05		Earlier known as Metropolitan Magistrate (NI Act) -05
	Judicial Magistrate First Class (NI Act) -06		Earlier known as Metropolitan Magistrate (NI Act) -06

		Judicial Magistrate First Class (NI Act) Digital Court-01	03	Earlier known as Metropolitan Magistrate (NI Act) Digital Court-01
		Judicial Magistrate First Class (NI Act) Digital Court -02		Earlier known as Metropolitan Magistrate (NI Act) Digital Court-02
		Judicial Magistrate First Class (NI Act) Digital Court -03		Earlier known as Metropolitan Magistrate (NI Act) Digital Court-03
		Judicial Magistrate First Class (Digital Traffic Court)	01	Earlier known as Metropolitan Magistrate (Digital Traffic Court)
		Special Railway Magistrate	01	Special Railway Magistrate
2.	West	Chief Judicial Magistrate	01	Earlier known as Chief Metropolitan Magistrate
		Additional Chief Judicial Magistrate	01	Earlier known as Additional Chief Metropolitan Magistrate
		Judicial Magistrate First Class -01	08	Earlier known as Metropolitan Magistrate -01
		Judicial Magistrate First Class -02		Earlier known as Metropolitan Magistrate -02
		Judicial Magistrate First Class -03		Earlier known as Metropolitan Magistrate -03
		Judicial Magistrate First Class -04		Earlier known as Metropolitan Magistrate -04
		Judicial Magistrate First Class -05		Earlier known as Metropolitan Magistrate -05
		Judicial Magistrate First Class -06		Earlier known as Metropolitan Magistrate -06
		Judicial Magistrate First Class -07		Earlier known as Metropolitan Magistrate -07
		Judicial Magistrate First Class -08		Earlier known as Metropolitan Magistrate -08
		Judicial Magistrate First Class (Mahila Court) -01	05	Earlier known as Metropolitan Magistrate (Mahila Court)-01
		Judicial Magistrate First Class (Mahila Court) -02		Earlier known as Metropolitan Magistrate (Mahila Court) -02

		Judicial Magistrate First Class (Mahila Court) -03		Earlier known as Metropolitan Magistrate (Mahila Court) -03
		Judicial Magistrate First Class (Mahila Court) -04		Earlier known as Metropolitan Magistrate (Mahila Court) -04
		Judicial Magistrate First Class (Mahila Court) -05		Earlier known as Metropolitan Magistrate (Mahila Court) -05
		Judicial Magistrate First Class (NI Act) -01	04	Earlier known as Metropolitan Magistrate (NI Act) -01
		Judicial Magistrate First Class (NI Act) -02		Earlier known as Metropolitan Magistrate (NI Act) -02
		Judicial Magistrate First Class (NI Act) -03		Earlier known as Metropolitan Magistrate (NI Act) -03
		Judicial Magistrate First Class (NI Act) -04		Earlier known as Metropolitan Magistrate (NI Act) -04
		Judicial Magistrate First Class (NI Act) Digital Court -01	02	Earlier known as Metropolitan Magistrate (NI Act) Digital Court -01
		Judicial Magistrate First Class (NI Act) Digital Court -02		Earlier known as Metropolitan Magistrate (NI Act) Digital Court -02
		Judicial Magistrate First Class (Digital Traffic Court)	01	Earlier known as Metropolitan Magistrate (Digital Traffic Court)
3.	New Delhi	Chief Judicial Magistrate	01	Earlier known as Chief Metropolitan Magistrate
		Additional Chief Judicial Magistrate -01	02	Earlier known as Additional Chief Metropolitan Magistrate -01
		Additional Chief Judicial Magistrate -02		Earlier known as Additional Chief Metropolitan Magistrate -02
		Judicial Magistrate First Class -01	08	Earlier known as Metropolitan Magistrate -01
		Judicial Magistrate First Class -02		Earlier known as Metropolitan Magistrate -02

	Judicial Magistrate First Class -03		Earlier known as Metropolitan Magistrate -03
	Judicial Magistrate First Class -04		Earlier known as Metropolitan Magistrate -04
	Judicial Magistrate First Class -05		Earlier known as Metropolitan Magistrate -05
	Judicial Magistrate First Class -06		Earlier known as Metropolitan Magistrate -06
	Judicial Magistrate First Class -07		Earlier known as Metropolitan Magistrate -07
	Judicial Magistrate First Class -08		Earlier known as Metropolitan Magistrate -08
	Judicial Magistrate First Class (Mahila Court) -01	02	Earlier known as Metropolitan Magistrate (Mahila Court) -01
	Judicial Magistrate First Class (Mahila Court) -02		Earlier known as Metropolitan Magistrate (Mahila Court) -02
	Judicial Magistrate First Class (NI Act) -01	05	Earlier known as Metropolitan Magistrate (NI Act) -01
	Judicial Magistrate First Class (NI Act) -02		Earlier known as Metropolitan Magistrate (NI Act) -02
	Judicial Magistrate First Class (NI Act) -03		Earlier known as Metropolitan Magistrate (NI Act) -03
	Judicial Magistrate First Class (NI Act) -04		Earlier known as Metropolitan Magistrate (NI Act) -04
	Judicial Magistrate First Class (NI Act) -05		Earlier known as Metropolitan Magistrate (NI Act) -05
	Judicial Magistrate First Class (NI Act) Digital Court -01	03	Earlier known as Metropolitan Magistrate (NI Act) Digital Court-01
	Judicial Magistrate First Class (NI Act) Digital Court -02		Earlier known as Metropolitan Magistrate (NI Act) Digital Court - 02
	Judicial Magistrate First Class (NI Act) Digital Court -03		Earlier known as Metropolitan Magistrate (NI Act) Digital Court - 03

		Judicial Magistrate First Class (Digital Traffic Court)	01	Earlier known as Metropolitan Magistrate (Digital Traffic Court)
4.	South	Chief Judicial Magistrate	01	Earlier known as Chief Metropolitan Magistrate
		Additional Chief Judicial Magistrate	01	Earlier known as Additional Chief Metropolitan Magistrate
		Judicial Magistrate First Class-01	06	Earlier known as Metropolitan Magistrate -01
		Judicial Magistrate First Class -02		Earlier known as Metropolitan Magistrate -02
		Judicial Magistrate First Class -03		Earlier known as Metropolitan Magistrate -03
		Judicial Magistrate First Class -04		Earlier known as Metropolitan Magistrate -04
		Judicial Magistrate First Class -05		Earlier known as Metropolitan Magistrate -05
		Judicial Magistrate First Class -06		Earlier known as Metropolitan Magistrate -06
		Judicial Magistrate First Class (Mahila Court) -01	04	Earlier known as Metropolitan Magistrate (Mahila Court) -01
		Judicial Magistrate First Class (Mahila Court) -02		Earlier known as Metropolitan Magistrate (Mahila Court) -02
		Judicial Magistrate First Class (Mahila Court) -03		Earlier known as Metropolitan Magistrate (Mahila Court) -03
		Judicial Magistrate First Class (Mahila Court) -04		Earlier known as Metropolitan Magistrate (Mahila Court) -04
		Judicial Magistrate First Class (NI Act) -01	08	Earlier known as Metropolitan Magistrate (NI Act) -01
		Judicial Magistrate First Class (NI Act) -02		Earlier known as Metropolitan Magistrate (NI Act) -02
		Judicial Magistrate First Class (NI Act) -03		Earlier known as Metropolitan Magistrate (NI Act) -03

		Judicial Magistrate First Class (NI Act) -04		Earlier known as Metropolitan Magistrate (NI Act) 04
		Judicial Magistrate First Class (NI Act) -05		Earlier known as Metropolitan Magistrate (NI Act) -05
		Judicial Magistrate First Class (NI Act) -06		Earlier known as Metropolitan Magistrate (NI Act) -06
		Judicial Magistrate First Class (NI Act) -07		Earlier known as Metropolitan Magistrate (NI Act) -07
		Judicial Magistrate First Class (NI Act) -08		Earlier known as Metropolitan Magistrate (NI Act) -08
		Judicial Magistrate First Class (NI Act) Digital Court -01	03	Earlier known as Metropolitan Magistrate (NI Act) Digital Court-01
		Judicial Magistrate First Class (NI Act) Digital Court-02		Earlier known as Metropolitan Magistrate (NI Act) Digital Court-02
		Judicial Magistrate First Class (NI Act) Digital Court-03		Earlier known as Metropolitan Magistrate (NI Act) Digital Court-03
		Judicial Magistrate First Class (Digital Traffic Court)	01	Earlier known as Metropolitan Magistrate (Digital Traffic Court)
5.	South- East	Chief Judicial Magistrate	01	Earlier known as Chief Metropolitan Magistrate
		Additional Chief Judicial Magistrate	01	Earlier known as Additional Chief Metropolitan Magistrate
		Judicial Magistrate First Class -01	12	Earlier known as Metropolitan Magistrate -01
		Judicial Magistrate First Class -02		Earlier known as Metropolitan Magistrate -02
		Judicial Magistrate First Class -03		Earlier known as Metropolitan Magistrate -03
		Judicial Magistrate First Class -04		Earlier known as Metropolitan Magistrate -04

	Judicial Magistrate First Class -05		Earlier known as Metropolitan Magistrate -05
	Judicial Magistrate First Class -06		Earlier known as Metropolitan Magistrate -06
	Judicial Magistrate First Class -07		Earlier known as Metropolitan Magistrate -07
	Judicial Magistrate First Class -08		Earlier known as Metropolitan Magistrate -08
	Judicial Magistrate First Class -09		Earlier known as Metropolitan Magistrate -09
	Judicial Magistrate First Class -10		Earlier known as Metropolitan Magistrate -10
	Judicial Magistrate First Class -11		Earlier known as Metropolitan Magistrate -11
	Judicial Magistrate First Class -12		Earlier known as Metropolitan Magistrate -12
	Judicial Magistrate First Class (Mahila Court) -01	03	Earlier known as Metropolitan Magistrate (Mahila Court) -01
	Judicial Magistrate First Class (Mahila Court) -02		Earlier known as Metropolitan Magistrate (Mahila Court) -02
	Judicial Magistrate First Class (Mahila Court) -03		Earlier known as Metropolitan Magistrate (Mahila Court) -03
	Judicial Magistrate First Class (NI Act) -01	05	Earlier known as Metropolitan Magistrate (NI Act) -01
	Judicial Magistrate First Class (NI Act) -02		Earlier known as Metropolitan Magistrate (NI Act) -02
	Judicial Magistrate First Class (NI Act) -03		Earlier known as Metropolitan Magistrate (NI Act) -03
	Judicial Magistrate First Class (NI Act) -04		Earlier known as Metropolitan Magistrate (NI Act) -04
	Judicial Magistrate First Class (NI Act) -05		Earlier known as Metropolitan Magistrate (NI Act) -05

		Judicial Magistrate First Class (NI Act) Digital Court -01	03	Earlier known as Metropolitan Magistrate (NI Act) Digital Court -01
		Judicial Magistrate First Class (NI Act) Digital Court-02		Earlier known as Metropolitan Magistrate (NI Act) Digital Court-02
		Judicial Magistrate First Class (NI Act) Digital Court-03		Earlier known as Metropolitan Magistrate (NI Act) Digital Court-03
		Judicial Magistrate First Class (Digital Traffic Court)	01	Earlier known as Metropolitan Magistrate (Digital Traffic Court)
6.	East	Chief Judicial Magistrate	01	Earlier known as Chief Metropolitan Magistrate
		Additional Chief Judicial Magistrate	01	Earlier known as Additional Chief Metropolitan Magistrate
		Municipal Magistrate	01	Municipal Magistrate
		Judicial Magistrate First Class -01	05	Earlier known as Metropolitan Magistrate -01
		Judicial Magistrate First Class -02		Earlier known as Metropolitan Magistrate -02
		Judicial Magistrate First Class -03		Earlier known as Metropolitan Magistrate -03
		Judicial Magistrate First Class -04		Earlier known as Metropolitan Magistrate -04
		Judicial Magistrate First Class -05		Earlier known as Metropolitan Magistrate -05
		Judicial Magistrate First Class (Mahila Court) -01	02	Earlier known as Metropolitan Magistrate (Mahila Court) -01
		Judicial Magistrate First Class (Mahila Court) -02		Earlier known as Metropolitan Magistrate (Mahila Court) -02
		Judicial Magistrate First Class (NI Act)	01	Earlier known as Metropolitan Magistrate (NI Act)
		Judicial Magistrate First Class (NI Act) Digital Court	01	Earlier known as Metropolitan Magistrate (NI Act) Digital Court
		Judicial Magistrate First Class (Digital Traffic Court)	01	Earlier known as Metropolitan Magistrate (Digital Traffic Court)

7.	North-East	Chief Judicial Magistrate	01	Earlier known as Chief Metropolitan Magistrate
		Additional Chief Judicial Magistrate	01	Earlier known as Additional Chief Metropolitan Magistrate
		Judicial Magistrate First Class -01	04	Earlier known as Metropolitan Magistrate -01
		Judicial Magistrate First Class -02		Earlier known as Metropolitan Magistrate -02
		Judicial Magistrate First Class -03		Earlier known as Metropolitan Magistrate -03
		Judicial Magistrate First Class -04		Earlier known as Metropolitan Magistrate -04
		Judicial Magistrate First Class (Mahila Court) -01	02	Earlier known as Metropolitan Magistrate (Mahila Court) -01
		Judicial Magistrate First Class (Mahila Court) -02		Earlier known as Metropolitan Magistrate (Mahila Court) -02
		Judicial Magistrate First Class (NI Act) Digital Court	01	Earlier known as Metropolitan Magistrate (NI Act) Digital Court
		Judicial Magistrate First Class (Digital Traffic Court)	01	Earlier known as Metropolitan Magistrate (Digital Traffic Court)
8.	Shahdara	Chief Judicial Magistrate	01	Earlier known as Chief Metropolitan Magistrate
		Additional Chief Judicial Magistrate	01	Earlier known as Additional Chief Metropolitan Magistrate
		Judicial Magistrate First Class -01	07	Earlier known as Metropolitan Magistrate -01
		Judicial Magistrate First Class -02		Earlier known as Metropolitan Magistrate -02
		Judicial Magistrate First Class -03		Earlier known as Metropolitan Magistrate -03

		Judicial Magistrate First Class -04		Earlier known as Metropolitan Magistrate -04
		Judicial Magistrate First Class -05		Earlier known as Metropolitan Magistrate -05
		Judicial Magistrate First Class -06		Earlier known as Metropolitan Magistrate -06
		Judicial Magistrate First Class -07		Earlier known as Metropolitan Magistrate -07
		Judicial Magistrate First Class (Mahila Court) -01	03	Earlier known as Metropolitan Magistrate (Mahila Court) -01
		Judicial Magistrate First Class (Mahila Court) -02		Earlier known as Metropolitan Magistrate (Mahila Court) -02
		Judicial Magistrate First Class (Mahila Court) -03		Earlier known as Metropolitan Magistrate (Mahila Court) -03
		Judicial Magistrate First Class (NI Act) Digital Court	01	Earlier known as Metropolitan Magistrate (NI Act) Digital Court
		Judicial Magistrate First Class (Digital Traffic Court)	01	Earlier known as Metropolitan Magistrate (Digital Traffic Court)
9.	North	Chief Judicial Magistrate	01	Earlier known as Chief Metropolitan Magistrate
		Additional Chief Judicial Magistrate	01	Earlier known as Additional Chief Metropolitan Magistrate
		Judicial Magistrate First Class -01	07	Earlier known as Metropolitan Magistrate -01
		Judicial Magistrate First Class -02		Earlier known as Metropolitan Magistrate -02
		Judicial Magistrate First Class -03		Earlier known as Metropolitan Magistrate -03
		Judicial Magistrate First Class -04		Earlier known as Metropolitan Magistrate -04
		Judicial Magistrate First Class -05		Earlier known as Metropolitan Magistrate -05

		Judicial Magistrate First Class -06		Earlier known as Metropolitan Magistrate -06
		Judicial Magistrate First Class -07		Earlier known as Metropolitan Magistrate -07
		Judicial Magistrate First Class (Mahila Court) -01	02	Earlier known as Metropolitan Magistrate (Mahila Court) -01
		Judicial Magistrate First Class (Mahila Court) -02		Earlier known as Metropolitan Magistrate (Mahila Court) -02
		Judicial Magistrate First Class (NI Act) Digital Court -01	02	Earlier known as Metropolitan Magistrate (NI Act) Digital Court - 01
		Judicial Magistrate First Class (NI Act) Digital Court-02		Earlier known as Metropolitan Magistrate (NI Act) Digital Court - 02
10.	North- West	Chief Judicial Magistrate	01	Earlier known as Chief Metropolitan Magistrate
		Additional Chief Judicial Magistrate	01	Earlier known as Additional Chief Metropolitan Magistrate
		Judicial Magistrate First Class -01	07	Earlier known as Metropolitan Magistrate -01
		Judicial Magistrate First Class -02		Earlier known as Metropolitan Magistrate -02
		Judicial Magistrate First Class -03		Earlier known as Metropolitan Magistrate -03
		Judicial Magistrate First Class -04		Earlier known as Metropolitan Magistrate -04
		Judicial Magistrate First Class -05		Earlier known as Metropolitan Magistrate -05
		Judicial Magistrate First Class -06		Earlier known as Metropolitan Magistrate -06
		Judicial Magistrate First Class -07		Earlier known as Metropolitan Magistrate -07
		Judicial Magistrate First Class (Mahila Court) -01	02	Earlier known as Metropolitan Magistrate (Mahila Court) -01

		Judicial Magistrate First Class (Mahila Court) -02		Earlier known as Metropolitan Magistrate (Mahila Court) -02
		Judicial Magistrate First Class (NI Act)	01	Earlier known as Metropolitan Magistrate (NI Act)
		Judicial Magistrate First Class (NI Act) Digital Court -01	03	Earlier known as Metropolitan Magistrate (NI Act) Digital Court-01
		Judicial Magistrate First Class (NI Act) Digital Court-02		Earlier known as Metropolitan Magistrate (NI Act) Digital Court-02
		Judicial Magistrate First Class (NI Act) Digital Court-03		Earlier known as Metropolitan Magistrate (NI Act) Digital Court -03
11.	South-West	Chief Judicial Magistrate	01	Earlier known as Chief Metropolitan Magistrate
		Additional Chief Judicial Magistrate	01	Earlier known as Additional Chief Metropolitan Magistrate
		Municipal Magistrate	01	Municipal Magistrate
		Judicial Magistrate First Class -01	11	Earlier known as Metropolitan Magistrate -01
		Judicial Magistrate First Class -02		Earlier known as Metropolitan Magistrate -02
		Judicial Magistrate First Class -03		Earlier known as Metropolitan Magistrate -03
		Judicial Magistrate First Class -04		Earlier known as Metropolitan Magistrate -04
		Judicial Magistrate First Class -05		Earlier known as Metropolitan Magistrate -05
		Judicial Magistrate First Class -06		Earlier known as Metropolitan Magistrate -06
		Judicial Magistrate First Class -07		Earlier known as Metropolitan Magistrate -07
		Judicial Magistrate First Class -08		Earlier known as Metropolitan Magistrate -08

	Judicial Magistrate First Class -09		Earlier known as Metropolitan Magistrate -09
	Judicial Magistrate First Class -10		Earlier known as Metropolitan Magistrate -10
	Judicial Magistrate First Class -11		Earlier known as Metropolitan Magistrate -11
	Judicial Magistrate First Class (Mahila Court) -01	05	Earlier known as Metropolitan Magistrate (Mahila Court) -01
	Judicial Magistrate First Class (Mahila Court) -02		Earlier known as Metropolitan Magistrate (Mahila Court) -02
	Judicial Magistrate First Class (Mahila Court) -03		Earlier known as Metropolitan Magistrate (Mahila Court) -03
	Judicial Magistrate First Class (Mahila Court) -04		Earlier known as Metropolitan Magistrate (Mahila Court) -04
	Judicial Magistrate First Class (Mahila Court) -05		Earlier known as Metropolitan Magistrate (Mahila Court) -05
	Judicial Magistrate First Class (NI Act) -01	09	Earlier known as Metropolitan Magistrate (NI Act) -01
	Judicial Magistrate First Class (NI Act) -02		Earlier known as Metropolitan Magistrate (NI Act) -02
	Judicial Magistrate First Class (NI Act) -03		Earlier known as Metropolitan Magistrate (NI Act) -03
	Judicial Magistrate First Class (NI Act) -04		Earlier known as Metropolitan Magistrate (NI Act) -04
	Judicial Magistrate First Class (NI Act) -05		Earlier known as Metropolitan Magistrate (NI Act) -05
	Judicial Magistrate First Class (NI Act) -06		Earlier known as Metropolitan Magistrate (NI Act) -06
	Judicial Magistrate First Class (NI Act) -07		Earlier known as Metropolitan Magistrate (NI Act) -07
	Judicial Magistrate First Class (NI Act) -08		Earlier known as Metropolitan Magistrate (NI Act) -08

		Judicial Magistrate First Class (NI Act) -09		Earlier known as Metropolitan Magistrate (NI Act) -09
		Judicial Magistrate First Class (NI Act) Digital Court -01	09	Earlier known as Metropolitan Magistrate (NI Act) Digital Court - 01
		Judicial Magistrate First Class (NI Act) Digital Court-02		Earlier known as Metropolitan Magistrate (NI Act) Digital Court-02
		Judicial Magistrate First Class (NI Act) Digital Court-03		Earlier known as Metropolitan Magistrate (NI Act) Digital Court-03
		Judicial Magistrate First Class (NI Act) Digital Court-04		Earlier known as Metropolitan Magistrate (NI Act) Digital Court - 04
		Judicial Magistrate First Class (NI Act) Digital Court-05		Earlier known as Metropolitan Magistrate (NI Act) Digital Court-05
		Judicial Magistrate First Class (NI Act) Digital Court-06		Earlier known as Metropolitan Magistrate (NI Act) Digital Court-06
		Judicial Magistrate First Class (NI Act) Digital Court-07		Earlier known as Metropolitan Magistrate (NI Act) Digital Court - 07
		Judicial Magistrate First Class (NI Act) Digital Court -08		Earlier known as Metropolitan Magistrate (NI Act) Digital Court - 08
		Judicial Magistrate First Class (NI Act) Digital Court -09		Earlier known as Metropolitan Magistrate (NI Act) Digital Court - 09
		Judicial Magistrate First Class (Digital Traffic Court)	01	Earlier known as Metropolitan Magistrate (Digital Traffic Court)
12.	Rouse Avenue Court Complex (RACC)	Chief Judicial Magistrate	01	Earlier known as Chief Metropolitan Magistrate
		Additional Chief Judicial Magistrate -01	03	Earlier known as Additional Chief Metropolitan Magistrate -01
		Additional Chief Judicial Magistrate -03		Earlier known as Additional Chief Metropolitan Magistrate -03

	Additional Chief Judicial Magistrate -04		Earlier known as Additional Chief Metropolitan Magistrate -04
	Additional Chief Judicial Magistrate-02- cum-Administrative Civil Judge	01	Earlier known as Additional Chief Metropolitan Magistrate -02-cum-Administrative Civil Judge

By order and in the name of the
Lt. Governor of National
Capital Territory of Delhi,

Blashe 04/07/2024

(BHARAT PARASHAR)
Principal Secretary (Law, Justice & L.A.)

No.F.1/44/2024-Judl./Suptlaw/1316-1320

Dated 04/07/2024

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi.
2. The Registrar General, High Court of Delhi, New Delhi.
3. The Pr. District & Sessions Judge (Headquarters), Tis Hazari, Delhi.
4. The Special Secretary (GAD), Govt. of Delhi in duplicate with Hindi version for publication in Delhi Gazette with the request that 5 copies of Gazette may be sent to this department for official use.
5. Guard file.

Blashe 04/07/2024

(BHARAT PARASHAR)
Principal Secretary (Law, Justice & L.A.)

2348
514

HIGH COURT OF DELHI
Sher Shah Road, New Delhi

No. _____/DHC/Gaz.IIB/BNSS/G-7/2024

Dated:- 08/7/2024

From:

The Registrar General,
Delhi High Court,
New Delhi.

To

1. All the Principal District & Sessions Judges, Delhi/New Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI). Rouse Avenue Court Complex, New Delhi.

Sub : Notification regarding establishment of Magisterial Courts in terms of the provisions of sub-section (1) of Section 9 of the Bharatiya Nagarik Suraksha Sanhita, 2023.

Sir/Madam,

I am directed to forward herewith a copy of notification No.F.1/44/2024-Judl./Suptlaw/1316-1320 dated 04.07.2024, received from the Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, on the above subject, for information and further necessary action at your end.

Yours sincerely,

(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)
for Registrar General

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 24341-24396/Power/Gaz/2024

Dated 11 0 JUL 2024

Sub:- Notification regarding establishment of Magisterial Courts in terms of the Provisions of sub-section (1) of Section 9 of the Bharatiya Nagarik Suraksha, 2023.

Copy forwarded alongwith its enclosures for information and necessary action to:-

1. The CMM/ACMM/MMs of Central District, Tis Hazari Courts, Delhi.
2. The AO(J)/Branch In-Charge, Filing Section, (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Website Committee (English/Hindi), THC, Delhi.
5. The R&I Branch (Central) for uploading on LAYERS.

(MUKESH KR.GUPTA)

District Judge (Comm.Court-07)
Officer In-Charge Judicial Branch, Central
For Principal District & Sessions Judge (HQs)
Delhi